

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

CA 98/2016, CA 185/2010
MA 448/2017 IN

TCP 61/397-398/MB/2005

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **11.09.2018**

NAME OF THE PARTIES: **SUJAN PARIKH**

v/s.

NATVAR PARIKH INDUSTRIES LTD. & ORS.

SECTIONS OF THE COMPANIES ACT : 397-398 OF C.A. 1956

ORDER

40. CA 98/2016, CA 185/2010 MA 448/2017 IN TCP 61/397-
398/MB/2005

Both the parties present. List this matter on 19.11.2018.

Sd/-

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

B.S.V. PRAKASH KUMAR
Member (Judicial)